

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 29th April, 2024, 10:30 A.M.

CP (IB) No. 49/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Punjab National Bank -Vs- Prashanta Chandra Ratha
Under Section	95 (1) IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Saradindu Jena, CS

For Respondent (s) Mr. Saswat K. Acharya, Adv.
Ms. S. Pholgu, Adv.
Mr. J. Joshi, Adv.
Mr. A. Agarwal, Adv.
Ms. J. Sahoo, Adv.
Mr. S. Agarwal, Adv.

ORDER

Ld. authorised representative CS Saradindu Jena appears for the petitioner. Respondent is represented by Ld. Counsel Mr. Saswat Kr. Acharya. Pleadings are completed. List the matter for final hearing on 24.06.2024.


Kaushalendra Kumar Singh
Member (Technical)


P. Mohan Raj
Member (Judicial)